

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5536
ANSWERED ON:30.04.2013
COLLAPSE OF BUILDINGS
Dhruvanarayana Shri R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there have been several casualties due to collapse of buildings in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof and the number of people killed/injured in this regarding during each of the last three years and the current year;
- (c) whether the Government has sought any report in this regard;
- (d) if so, the details thereof;
- (e) the details of the assistance provided to the affected families and the steps taken against the persons found guilty for the said mishap; and
- (f) the details of the guidelines issued by the Government to civic agencies in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The details of people killed/injured in cases of collapse of buildings reported in Delhi for the year 2010, 2011, 2012 and 2013 are as under:

Year	Number of cases	Persons died	Persons injured
2010	03 73	65	
2011	11 20	46	
2012	11 14	39	
2013	03 02	06	

(upto 15.04.2013)

(c) & (d): In case of collapse of building at Lalita Park, the Government had sought a report. In this regard, one man Commission under the chairmanship of Justice Lokeshwar Prasad was appointed by the Government under the Commission of Inquiry Act, which has already submitted its report.

(e): Financial assistance to the affected families is provided as per the provision. Disciplinary action is initiated against the defaulting officials as per laid down norms. The details of action taken by Delhi Police against the persons found guilty for the said mishaps are as under:

Year	Persons Arrested
2010	02
2011	12
2012	16
2013	02

(upto 15.4.2013)

(f): As and when any unauthorized construction comes to the notice, necessary action against the same is initiated by the concerned civic agency.